

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION
WRIT PETITION (CIVIL) NO. 958 OF 2022

Kush Kalram

... Petitioner

Versus

Union of India & Anr

... Respondents

O R D E R

1. The Writ Petition under Article 32 challenged the constitutional validity of Section 64 of the Code of Criminal Procedure 1973 on the ground that it was discriminatory against women by disabling them from accepting summons on behalf of the persons summoned.
2. Similar grievances have been made before this Court earlier.
3. Parliament, while enacting the Bhartiya Nagarik Suraksha Sanhita, 2023 has incorporated the provisions of Section 66 which addresses the grievance.
4. In that view of the matter, the cause which is sought to be pursued in the Writ Petition has been rendered infructuous.
5. The Writ Petition is accordingly disposed of.

.....CJI.
[Dr Dhananjaya Y Chandrachud]

.....J.
[J B Pardiwala]

.....J.
[Manoj Misra]

New Delhi;
July 09, 2024
GKA

ITEM NO.27

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 958/2022

KUSH KALRA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 2051/2023 - INTERVENTION APPLICATION)

Date : 09-07-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Jyotika Kalra, AOR
Mr. Joydeep Mukherjee, Adv.

For Respondent(s) Mr. R.venkatramni, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. Rajat Nair, Adv.
Ms. Deepabali Dutta, Adv.
Mr. Mayank Pandey, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Dhawal Uniyal , AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 The Writ Petition is disposed of as having become infructuous in terms of the signed order.
- 2 Pending applications, if any, stand disposed of.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)